

अपनी सोसायटियों के जरिये कार्य कर रही है ?

Shri Shahnawaz Khan: I require notice of the question.

PAYMENT OF WAGES ACT

*1670. **Shri Sanganna:** Will the Minister of Labour be pleased to state:

(a) whether the question of amendment of the Payment of Wages Act 1936 is under the consideration of Government; and

(b) if so, what is the decision?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The suggestions which have been received are under examination.

Shri Sanganna: What are the financial implications if the scheme is to be implemented?

Shri Abid Ali: That point has not yet arisen. There will not be any particular considerable liability on the Government, because it will be a burden on the industry mostly.

"GROW MORE FOOD" SCHEMES

*1672. **Shri Suriya Prashad:** Will the Minister of Food and Agriculture be pleased to lay on the Table of the House a statement showing the proposals of the various States in connection with the "Grow More Food" Schemes in 1953-54 for which the Centre has agreed to give assistance and the loans or grants sanctioned therefor, State-wise?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): A statement giving the required information is placed on the Table of the House. [See Appendix VI, annexure No. 69.]

श्री सूर्यप्रसाद : जिन जिन व्यक्तियों को इस राष्ट्रीय योजना के अन्तर्गत आर्थिक सहायता दी जाती है वया राज्य सरकार इनको कोई सूची भेजती है या सूचना दी जाती है ?

Shri M. V. Krishnappa: Schemes are submitted by the various Governments and sent in the month of October to us, and we scrutinise the whole thing and then sanction is granted.

Shri S. N. Das: What percentage of the sanctioned amount was spent during the year by the various States?

Shri M. V. Krishnappa: The entire sanctioned amount was not fully utilised. For example, last year we sanctioned about Rs. 31 crores, from which, by the end of December, they had spent only Rs. 25 crores and the rest had not been spent.

MURDERS AND ROBBERIES ON RAILWAYS

*1673. **Shri E. N. Singh:** Will the Minister of Railways be pleased to state how many murders and robberies took place between Jhansi and Khandwa of the Central Railway during 1952-53 and 1953-54 in the running trains?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):

	1952-53	1953-54
Murders	Nil	1
Robberies	Nil	Nil

श्री आर० एन० सिंह : जो भी लून और चोरियां होती हैं, उनसे यात्रियों को बचाने के लिये सरकार ने कोई उपाय किया है ?

श्री शाहनवाज खान : एक ही हुमा है, बहुत सारे तो हुए नहीं ।

श्री आर० एन० सिंह : जो हुमा उसी के लिये तो मंने पूछा है ।

DISPOSAL ON RAILWAYS

*1674. **Shri K. C. Sodhia:** Will the Minister of Railways be pleased to state:

(a) the total quantity and value of the scrap iron and steel disposed of